

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government of India have launched a scheme, from the current financial year, for the construction of rural godowns of 200 tonnes to 1000 tonnes storage capacity. In this scheme so far 111 godowns have been sanctioned in the State of Uttar Pradesh. No other state has furnished complete proposals for Central assistance under the scheme.

Separate Telephone Division for Dhulia Distt. in Maharashtra

760. **SHRI VIJAY N. PATIL:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the authorities have proposed a separate Division for Dhulia District in view of the heavy workload on Divisional telephone Office at Jalgaon (Maharashtra); and

(b) if so, whether early sanction is likely to be accorded to the proposal for the benefit of tribal district like Dhulia?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) and (b). No such proposal has so far been formulated. However, the workload of the existing Jalgaon Division is under review to assess the justification for bifurcating the existing Division.

Per Capita Grants to Universities by U.G.C.

767. **SHRI SAIFUDDIN CHOUHDURY:** Will the Minister of EDUCATION be pleased to state:

(a) the per capita (per student) UGC grants to each University in the country, year-wise during the last 3 years;

(b) whether some Universities are lagging behind others in this regard; and

(c) if so, the reasons for this imbalance?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The University Grants Commission does not pay grants to universities on per capita basis.

(b) and (c). Grants are given by the Commission after assessing the requirements of the Universities on the recommendations of the Visiting Committees and also for different quality programmes as may be accepted by the Commission. The grants are actually released on the basis of the progress of expenditure and the steps taken by the individual Universities to implement the schemes sanctioned by the Commission. As such, there cannot be uniformity in the matter of grants to different Universities.

Rural and Urban Housing in States

768. **DR. VASANT KUMAR PANDIT:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have decided to take up on priority basis a massive programme of Rehabilitation of slums and Rural Housing;

(b) if so, how much allotment has been done for rural and for urban Housing in each State;

(c) how many persons would be benefited under the scheme offered;

(d) how much amount has been sanctioned by the Central Housing and Urban Development Corporation (HUDCO) to Madhya Pradesh under the scheme for 1980-81; and

(e) whether Government have decided to give special preference to Housing in Backward District of each State?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) Government proposes to lay greater emphasis on slum improvement and rural housing.